

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 40 /Confdl. /2018
II-2-17/2001 (pt.-III)

Bilaspur, dated 25 / 01 / 2018


Copy of order no. F 4-1/2007/1-7 dated 24.01.2018 issued by the Under Secretary, Government of Chhattisgarh, General Administration Department, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Private Secretary to Registrar (Vigilance/ I. & E./ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (17) Shri Mohd. Rizwan Khan, Chairman, Permanent Lok Adalat, Raipur for information and compliance. He is directed to take over charge at his new place of posting on or before 29th January, 2018. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately his handing/taking over charge reports to this Registry.

Contd....2/-

(2)

- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bastar at Jagdalpur/ Bilaspur /Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Uttar Bastar (Kanker)/ Kondagaon/ Surajpur for information.
- (19) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Elimination Cell/ Writ & Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Endorsement in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ O/o R.G./ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL
24/9/2012

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नया रायपुर

// आदेश //

नया रायपुर, दिनांक 24/01/2018

क्रमांक एफ 4-1/2007/1-7, :: विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 800/290/XXI-B/C.G./2018, दिनांक 24.01.2018 के अनुक्रम में राज्य शासन द्वारा श्री मो. रिजवान खान, (सदस्य उच्चतर न्यायिक सेवा) वर्तमान में अध्यक्ष, स्थायी लोक अदालत, रायपुर की सेवाएं प्रतिनियुक्ति पर प्राप्त करते हुये उन्हें छत्तीसगढ़ लोक आयोग में विधिक सलाहकार के पद पर पदभार ग्रहण करने के दिनांक से, आगामी आदेश तक पदस्थ किया जाता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(एल.डी. चोपड़े)

अवर सचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

क्रमांक एफ 4-1/2007/1-7,

नया रायपुर, दिनांक 24/01/2018

प्रतिलिपि:- सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

1. रजिस्ट्रार जनरल, उच्च न्यायालय, छत्तीसगढ़, बिलासपुर।
2. प्रमुख सचिव, छत्तीसगढ़ शासन, मुख्यमंत्री सचिवालय, नया रायपुर।
3. महालेखाकार, छत्तीसगढ़, रायपुर।
4. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग की ओर उनके आदेश क्रमांक 800/290/XXI-B/C.G./2018, दिनांक 24.01.2018 के संदर्भ में।
5. सचिव, छत्तीसगढ़ लोक आयोग, गांधी चौक, रायपुर।
6. कोषालय अधिकारी, जिला कोषालय, रायपुर।
7. श्री मो. रिजवान खान, उच्च न्यायिक सेवा के अधिकारी वर्तमान में अध्यक्ष स्थायी लोक अदालत, रायपुर।
8. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, नया रायपुर की ओर आगामी राजपत्र में प्रकाशनार्थ।

अवर सचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

A.R. Campbell.

25-1-2018

R.G.